

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-04/2013/9400 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gautam Baruah,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>18</sup>18 September, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/7717/2024 dtd. 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.09.2024, with station leave permission, with the official vehicle, at own cost, from the evening of 23.09.2024 till the morning of 25.09.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-04/2013/ 9401 /A, dated , 18-09-24**

Copy to:

✓ The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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